



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.S.B. Laskar,
Presiding Officer/Member,
MACT, Nalbari.

Dated Guwahati the 3rd August, 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. MACT/N/327, dtd. 01.08.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 4(four) days on 13.08.2019, 14.08.2019, 16.08.2019 and 17.08.2019 along with station leave permission w.e.f. the evening of 09.08.2019 till the evening of 18.08.2019, has been granted/rejected.

The District and Sessions Judge, Nalbari and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/4/28/A, dated

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Systems Analyst, Gauhati Highg Court.

JT. REGISTRAR (VIGILANCE)